

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/47/2016

NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another

UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. Howtham Kumar	Counsel for Respondents 1, 2	KLK
2.	B. HARIKRISANAN M. ARIKARASUDAN	Counsel for Petitioners	Ar. B. H. M. 19/1/18

ORDER

Counsels for both the parties are present. Counsel for R1 and R2 present and submitted the arguments in part. To continue the same, put up on 22.02.2018 at 10.30 A.M.

*sd/-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk